

OA No. 204/2006
[MA No. 243/2006]

O R D E R

28.07.2008

None is present on behalf of the applicant to press this application.

Earlier also on 08.10.07, 07.01.2008 and 11.04.2008 no one was present on behalf of the applicant to press this OA. It appears that the applicant has lost interest in prosecuting the OA. This OA along with MA No. 343/2006 ^{is} ~~is~~, therefore, dismissed for non-prosecution.

[Amit Kushari]/M[A]

[Sadhna Srivastava]/M[J]

srk.

1.6.12
6.8.12
C.P.C. Committee to be formed
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